

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/3/2021, CA/4/2021, CA/5/2021, CA/6/2021, CA/7/2021, CA/11/2021, CA/12/2021 in Company Petition/14/241/2021
NAME OF THE COMPANY	India Ahead News Pvt Ltd & 6 others
NAME OF THE PETITIONER(S)	Mahesh Bigala & another
NAME OF THE RESPONDENT(S)	India Ahead News Pvt Ltd & 6 others
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. Malchalme Hari Vastav for the Petitioner.

Ld. Counsel Mr. I.V. Sri Krishna Raya for the Respondents No.1&2.

Ld. Counsel for the Respondent No.5.

Let proof of service be filed. **Matter is adjourned to 14.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)